

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

Order

No:- 1135

Dated:- 30/11/2017

In terms of Rules 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules, 2009, the following Judicial Officers are found fit and eligible for continued utility as Judicial Officers beyond the age of 50 / 55 years:-

S.No	Name of the Officer S/Shri	Date of Birth	Date of attaining the Age.
55 years			
1.	Kishore Kumar	30.03.1962	29.03.2017
2.	Mohammad Ibrahim Wani	08.10.1962	07.10.2017
3.	Zubair Ahmad Raza	09.01.1962	08.01.2017
4.	Madan Lal	07.02.1962	06.02.2017
5.	Mrs. Masarat Shaheen	13.02.1962	12.02.2017
50 YEARS			
1.	Y.P Bourney	25.08.1967	24.08.2017
2.	Mohinder Kumar Sharma	04.01.1967	03.01.2017
3.	Mrs. Jeema Bashir	14.05.1967	13.05.2017
4.	Jawad Ahmad	01.05.1967	30.04.2017
5.	Mrs. Kalpana Revo	01.04.1967	31.03.2017

By Order

(Sanjay Dhar)

Registrar General

No:- 31075-109/8r Dated:- 30/11/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu.
4. Registrar Vigilance, High Court of J&K, Jammu .
5. Registrar Judicial, High Court Wing, Jammu/Srinagar .
6. Principal District & Sessions Judge, _____
..... for information
7. Concerned Officers _____
..... for information.
8. Central Project Coordinator E-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.

Registrar General